

HIGH COURT OF CHHATTISGARH, BILASPUR

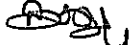
NOTIFICATION

No. 4446 /Registrar (Judicial)/2020

Bilaspur, Dated: 18.05.2020

It is hereby notified that vide order dated 18.05.2020, Hon'ble the Chief Justice has been pleased to renominate **Hon'ble Mr. Justice P. Sam Koshy**, Judge, High Court of Chhattisgarh, Bilaspur to deal with the request under sub-section (4) or sub-section (5) or sub-section (6) of Section 11 of Arbitration and Conciliation Act, 1996.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

 18.05.2020
(Neelam Chand Sankhla)
Registrar General